RESUME OF WORK DONE BY LOK SABHA

SIXTEENTH LOK SABHA
FIFTEENTH SESSION, 2018

LOK SABHA SECRETARIAT, NEW DELHI

January, 2019/*Pausa,* 1940 (*Saka*)

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SIXTEENTH LOK SABHA — FIFTEENTH SESSION

(18 *July*, 2018 *to* 10 *August*, 2018)

LOK SABHA SECRETARIAT
NEW DELHI

January, 2019/*Pausa*, 1940 (*Saka*)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Fifteenth Session *i.e.* from 18 July, 2018 to 10 August, 2018.

NEW DELHI;
January, 2019
Pausa, 1940 (*Saka*)

SNEHLATA SHRIVASTAVA
Secretary General

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1. DURATION OF SESSION

(15th Session of 16th Lok Sabha)

1.	Date of Commencement	:	[$]18 July, 2018
2.	Date of Adjournment *sine die*	:	*10 August, 2018
3.	Date of prorogation	:	13 August, 2018
4.	Total number of days of Session	:	24
5.	Number of Actual days of Sittings	:	17
6.	Number of hours of sittings	:	112 hours

[$]The first sitting commenced with the playing of National Anthem.
*The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amend-ments tabled	No. of amend-ments carried	Progress/ remarks
					H.	M.			
1	2	3	4	5	6		7	8	9
1.	The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	18.7.2018	—	27.7.2018 (Consideration and passing)	4	06	36	—	Passed
2.	The Banning of Unregulated Deposit Schemes Bill, 2018	18.7.2018	—	9.8.2018 (Consideration)	0	02	—	—	Pending
3.	The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018	18.7.2018	—	—	—	—	—	—	Pending
4.	The Arbitration and Conciliation (Amendment) Bill, 2018	18.7.2018	—	10.8.2018 (Consideration and passing)	1	30	22	—	Passed
5.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017	11.8.2018 (Earlier Session)	—	18.7.2018 Consideration and passing)	3	31	2	2	passed, as amended

6.	*The Fugitive Economic Offenders Bill, 2018	12.3.2018 (Earlier Session)	—	18.7.2018 and 19.7.2018 (Consideration and passing)	3	59	30	11	Passed, as amended
7.	The National Sports University Bill, 2017	10.08.2017 (Earlier Session)	—	23.7.2018 (Motion for withdrawal)	0	01	—	—	Withdrawn
8.	^The National Sports University Bill, 2018	23.07.2018	—	1.8.2018 and 3.8.2018 (Consideration and passing)	3	17	38	—	Passed
9.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	20.04.2015 (Earlier Session)	—	23.7.2018 (Motion for withdrawal)	0	01	—	—	Withdrawn
10.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	23.7.2018	—	—	—	—	—	—	Pending
11.	$The Homoeopathy Central Council (Amendment) Bill, 2018	23.7.2018	—	26.7.2018 and 30.7.2018 (Consideration and passing)	2	46	11	—	Passed
12.	@The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018	23.7.2018	—	31.7.2018 (Consideration and passing	4	28	25	—	Passed

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Fugitive Economic Offenders Ordinance, 2018 (No. 1 of 2018) promulgated by the President on 21.04.2018

^ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Sports University Ordinance, 2018 (No. 5 of 2018) promulgated by the President on 31.5.2018.

$ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Homoeopathy Central Council (Amendment) Ordinance, 2018 (No. 4 of 2018) promulgated by the President on 18.5.2018.

@ Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2018 (No. 6 of 2018) promulgated by the President on 06.06.2018.

1	2	3	4	5	6		7	8	9
13.	#The Criminal Law (Amendment) Bill, 2018	23.7.2018	—	30.7.2018 (Consideration and passing)	3	15	22	—	Passed
14.	%The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018	23.7.2018	—	1.8.2018 (Consideration and passing)	2	45	6	—	Passed
15.	The Negotiable Instruments (Amendment) Bill, 2017	18.12.2017 (Earlier Session)	—	23.7.2018 (Consideration and passing)	1	43	19	2	Passed, as amended
16.	The National Council for Teacher Education (Amendment) Bill, 2017	19.7.2018 (Earlier Session)	—	23.7.2018 (Consideration and passing)	2	16	4	2	Passed, as amended
17.	The Prevention of Corruption (Amendment) Bill, 2018, *as passed by Rajya Sabha.*	—	19.07.2018	24.7.2018 (Consideration and passing)	3	42	—	—	Passed
18.	The State Banks (Repeal and Amendment) Bill, 2017	21.07.2017 (Earlier Session)	20.7.2018 (As returned by Rajya Sabha with amendments)	30.7.2018 (Consideration of amendments made by Rajya Sabha)	0	02	2	2	Amendments agreed to by Lok Sabha
19.	The Constitution (One Hundred and Twenty-third Amendment) Bill, 2017	05.04.2017 (Earlier Session)	03.01.2018 (As returned by Rajya Sabha with amendment)	3.1.2018 and 2.8.2018 (Consideration of amendment made by Rajya Sabha, alternative	4	57	5	3	Passed with alternative amendment and further amendments

				amendment and further amendments)					
20.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018	3.8.2018	—	6.8.2018 (Consideration and passing)	5	51	5	—	Passed
21.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018	6.8.2018	—	—	—	—	—	—	Pending
22.	The Financial Resolution and Deposit Insurance Bill, 2017	10.08.2018 (Earlier Session)	—	7.8.2018 (Motion for withdrawal)	0	01	—	—	Withdrawn
23.	+The Central Goods and Services Tax (Amendment) Bill, 2018	7.8.2018	—	9.8.2018 (Consideration and passing)	—	—	—	—	Passed
24.	+The Integrated Goods and Services Tax (Amendment) Bill, 2018	7.8.2018	—	9.8.2018 (Consideration and passing)			4	—	Passed
25.	+The Union Territory Goods and Services Tax (Amendment) Bill, 2018	7.8.2018	—	9.8.2018 (Consideration and passing)	3	23	1	—	Passed
26.	+The Goods and Services Tax (Compensation to States) Amendment Bill, 2018	7.8.2018	—	9.8.2018 (Consideration and passing)		—	—	—	Passed

Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Criminal Law (Amendment) Ordinance, 2018 (No. 2 of 2018) promulgated by the President on 21.04.2018.

% Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Commercial Courts, Commercial Division and Commercial Appellate Dvision of High Courts (Amendment) Ordinance, 2018 (No. 3 of 2018) promulgated by the President on 03.5.2018.

+ Discussed together.

1	2	3	4	5	6		7	8	9
27.	The Appropriation (No. 4) Bill, 2018	7.8.2018	—	7.8.2018 (Introduction, consideration and passing)	0	02	—	—	Passed
28.	The Appropriation (No. 5) Bill, 2018	7.8.2018	—	7.8.2018 (Introduction, consideration and passing)	0	02	—	—	Passed
29.	The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017	18.7.2017 (Earlier Session)	20.7.2018 (As returned by Rajya Sabha with amendments)	7.8.2018 (Consideration of amendments made by Rajya Sabha)	0	03	4	4	Amendments agreed to by Lok Sabha
30.	The DNA Technology (Use and Application) Regulation Bill, 2018	9.8.2018	—	—	—	—	—	—	Pending
31.	The Protection of Human Rights (Amendment) Bill, 2018	9.8.2018	—	—	—	—	—	—	Pending
32.	The National Commission for Backward Classes (Repeal) Bill, 2018	5.04.2017 (Earlier Session)	30.7.2018 (As returned by Rajya Sabha with amendments)	9.8.2018 (Consideration of amendments made by Rajya Sabha)	0	02	2	2	Amendments agreed to by Lok Sabha
33.	The Representation of the People (Amendment) Bill, 2017	18.12.2017 (Earlier Session)	—	9.8.2018 (Consideration and passing)	1	13	4	2	Passed, as amended
34.	The Personal Laws (Amendment) Bill, 2018	10.8.2018	—	—	—		—	—	Pending

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports Thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of Reference	Date of Presentation/ Laying of Reports	Remarks
1.	The Chit Funds (Amendment) Bill, 2018	12.3.2018	Speaker	Finance (27.4.2018)	9.8.2018	Pending in Lok Sabha
2.	The Banning of Unregulated Deposit Schemes Bill, 2018	18.7.2018	Speaker	Finance (10.8.2018)	—	Pending with the Committee
3.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	23.7.2018	Chairman	Industry (4.10.2018)	—	Pending with the Committee

SUMMARY

1.	Bills pending at the end of last Session (Fourteenth Session)	28
2.	Bills introduced	21
3.	Bills opposed at introduction stage	4
4.	Bills passed by Rajya Sabha and laid on the Table	1
5.	Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6.	Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8.	Bills passed	20
9.	Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	3
10.	Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	1
11.	Bills negatived	Nil
12.	Bills withdrawn	3
13.	Bills—debate concluded but further motions not taken up	Nil
14.	Motions for adjournment of debate on the Bills adopted	Nil
15.	Bills referred to Select Committee	Nil
16.	Bills referred to Joint Committee	Nil
17.	Bills reported by Select Committee	Nil
18.	Bills reported by Joint Committee	1
19.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20.	Bills referred to Standing Committees by Chairman/Speaker	2
21.	Bills reported by Standing Committees	1
22.	Bills pending at the end of Fifteenth Session of Sixteenth Lok Sabha	26

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 2018 *(Insertion of new article 371K)* by Shri Asaduddin Owaisi, M.P.	3.8.2018	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2018 *(Amendment of article 84, etc.)* by Shri Asaduddin Owaisi, M.P.	3.8.2018	—	—	—	—	—	Pending
3.	The Prevention of Deaths Due to Heat and Cold Waves Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
4.	The Women Welfare Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	3.8.2018	—	—	—	—	—	Pending
5.	The Self-Financing Professional Educational Institutions (Control and Regulation) Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	3.8.2018	—	—	—	—	—	Pending
6.	The Compulsory Furnishing of Bills for Goods and Services Bill, 2018 by Dr. Ramesh Pokhriyal 'Nishank', M.P.	3.8.2018	—	—	—	—	—	Pending
7.	The National Tourism (Sustainable Development and Promotion) Bill, 2018 by Shri Anurag Singh Thakur, M.P.	3.8.2018	—	—	—	—	—	Pending
8.	The Data Privacy and Protection Bill, 2017 by Dr. Shashi Tharoor, M.P.	3.8.2018	—	—	—	—	—	Pending

9.	The Death Penalty (Abolition) Bill, 2017 by Dr. Shashi Tharoor, M.P.	3.8.2018	—	—	—	—	—	Pending
10.	The Criminal Law *(Amendment) Bill, 2017 (Amendment of section 354D, etc.)* by Dr. Shashi Tharoor, M.P.	3.8.2018	—	—	—	—	—	Pending
11.	The Cinematograph *(Amendment) Bill, 2018 (Amendment of section 4 etc.)* by Dr. Shashi Tharoor, M.P.	3.8.2018	—	—	—	—	—	Pending
12.	The Archaeological and Natural Heritage Conservation Bill, 2017 by Shrimati Kavitha Kalvakuntla, M.P.	3.8.2018	—	—	—	—	—	Pending
13.	The Drugs and Cosmetics *(Amendment) Bill, 2018 (Insertion of new Chapter IIIA)* by Shrimati Kavitha Kalvakuntla, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
14.	The Reservation in Posts and Services for Kapu Community of Andhra Pradesh Bill, 2018 by Shri Muthamsetti Srinivasa Rao, M.P.	3.8.2018	—	—	—	—	—	Pending
15.	The Supreme Court and The High Courts (Use of Official Languages and Other Provisions) Bill, 2018 by Shri Ajay Misra 'Teni', M.P.	3.8.2018	—	—	—	—	—	Pending
16.	The Wild Life (Protection) Amendment Bill, 2017 *(Insertion of new section, etc.)* by Shri Kalikesh Narayan Singh Deo, M.P.	3.8.2018	—	—	—	—	—	Pending
17.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 *(Amendment of section 2, etc.)* by Shri Kalikesh Narayan Singh Deo, M.P.	3.8.2018	—	—	—	—	—	Pending

18.	The Rights of Persons with Disabilities (Amendment) Bill, 2017 *(Amendment of the Schedule)* by Shrimati Poonam Mahajan, M.P.	3.8.2018	—	—	—	—	—	Pending
19.	The Guardians and wards (Amendment) Bill, 2017 (*Insertion of new section 18A*) by Shrimati Poonam Mahajan, M.P.	3.8.2018	—	—	—	—	—	Pending
20.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017 (*Amendment of section 21*) by Shrimati Poonam Mahajan, M.P.	3.8.2018	—	—	—	—	—	Pending
21.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 (*Insertion of new section 38A*) by Shrimati Poonam Mahajan M.P.	3.8.2018	—	—	—	—	—	Pending
22.	The Skill (Training and	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	Education) Bill, 2018 by Shrimati Supriya Sule, M.P.							
23.	The Menstrual Hygiene Management (Awareness and Affordable Sanitary Napkin Distribution) Bill, 2018 by Shrimati Supriya Sule, M.P.	3.8.2018	—	—	—	—	—	Pending
24.	The Anganwadi Workers (Empowerment and Welfare) Bill, 2018 by Shrimati Supriya Sule, M.P.	3.8.2018	—	—	—	—	—	Pending
25.	The Compulsory First-Aid Training in Schools Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	3.8.2018	—	—	—	—	—	Pending
26.	The Prevention of Cruelty to Animals (Amendment) Bill, 2018 (*Amendment of section 22*) by Shri Shivaji Adhalrao Patil, M.P.	3.8.2018	—	—	—	—	—	Pending
27.	The Maternity Benefit (Amendment) Bill, 2018 (*Amendment of*	3.8.2018	—	—	—	—	—	Pending

	section 3, etc.) by Shri Shivaji Adhalrao Patil, M.P.							
28.	The Compulsory Establishment of Medical Centres in Schools Bill, 2018 by Shri Shivaji Adhalrao Patil, M.P.	3.8.2018	—	—	—	—	—	Pending
29.	The Tribal Children and Lactating Women in Jharkhand and other States (Removal of Hunger, Malnutrition and Prevention of Starvation Deaths) Bill, 2017 by Shri Nishikant Dubey, M.P.	3.8.2018	—	—	—	—	—	Pending
30.	The Prevention of the Crimes in the Name of Honour and Tradition and Prohibition of Interference with the Freedom of Matrimonial Alliances Bill, 2017 by Shri Nishikant Dubey, M.P.	3.8.2018	—	—	—	—	—	Pending
31.	The Constitution (Amendment) Bill, 2017 (*Insertion*	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	of new article 21B) by Shri Nishikant Dubey, M.P.							
32.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 (*Amendment of section 2, etc.*) by Shri Nishikant Dubey, M.P.	3.8.2018	—	—	—	—	—	Pending
33.	The Indian Diaspora and Education Infrastructure (Brain Drain Cess) Bill, 2017 by Shri Rabindra Kumar Jena, M.P.	3.8.2018	—	—	—	—	—	Pending
34.	The Representation of the People (Amendment) Bill, 2017 (*Amendment of section 2, etc.*) by Shri Rabindra Kumar Jena, M.P.	3.8.2018	—	—	—	—	—	Pending
35.	The High Court of Orissa (Establishment of a Permanent Bench at Balasore) Bill, 2017 by Shri Rabindra Kumar Jena, M.P.	3.8.2018	—	—	—	—	—	Pending
36.	The Constitution	3.8.2018	—	—	—	—	—	Pending

	(Amendment) Bill, 2017 (*Amendment of article 123, etc.*) by Shri Rabindra Kumar Jena, M.P.							
37.	The Consumer Goods Price Fixation Board Bill, 2018 by Shri Rajesh Ranjan, M.P.	3.8.2018	—	—	—	—	—	Pending
38.	The Jute Growers (Remunerative Price and Welfare) Bill, 2017 by Shri Rajesh Ranjan, M.P.	3.8.2018	—	—	—	—	—	Pending
39.	The Inter-State River Water Authority Bill, 2017 by Shri Rajesh Ranjan, M.P.	3.8.2018	—	—	—	—	—	Pending
40.	The Constitution (Amendment) Bill, 2018 (*Amendment of article 85*) by Shri Gaurav Gogoi, M.P.	3.8.2018	—	—	—	—	—	Pending
41.	The Prohibition of Using Telecommunication System for Hoax Calls Bill, 2017 by Shrimati Darshana Vikram Jardosh, M.P.	3.8.2018	—	—	—	—	—	Pending
42.	The Private Healthcare	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	Sector (Regulation of Fees) Bill, 2017 by Shrimati Darshana Vikram Jardosh, M.P.							
43.	The High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill, 2018 by Shrimati Darshana Vikram Jardosh, M.P.	3.8.2018	—	—	—	—	—	Pending
44.	The Immoral Traffic (Prevention) Amendment Bill, 2018 (*Amendment of section 2, etc.*) by Shrimati Darshana Vikram Jardosh, M.P.	3.8.2018	—	—	—	—	—	Pending
45.	The Constitution (Amendment) Bill, 2018 (*Amendment of article 324*) by Shri Rajeev Satav, M.P.	3.8.2018	—	—	—	—	—	Pending
46.	The Constitution (Amendment) Bill, 2018 (*Amendment of article 148*) by Shri Rajeev Satav, M.P.	3.8.2018	—	—	—	—	—	Pending

47.	The National Commission for Welfare of Farmers Bill, 2018 by Shri Rajeev Satav, M.P.	3.8.2018	—	—	—	—	—	Pending
48.	The National Agricultural Produce Price Fixation Tribunal Bill, 2018 by Shri Rajeev Satav, M.P.	3.8.2018	—	—	—	—	—	Pending
49.	The Physiotherapy Central Council Bill, 2017 by Dr. Kirit Premjibhai Solanki, M.P.	3.8.2018	—	—	—	—	—	Pending
50.	The Mental Healthcare (Amendment) Bill, 2017 (*Amendment of section 3, etc.*) by Dr. Kirit Premjibhai Solanki, M.P.	3.8.2018	—	—	—	—	—	Pending
51.	The Wild Life (Protection) Amendment Bill, 2017 (*Insertion of new Chapter IVD*) by Dr. Kirit Premjibhai Solanki, M.P.	3.8.2018	—	—	—	—	—	Pending
52.	The Tuberculosis (Prevention and Control) Bill, 2017 by Dr. Kirit Premjibhai Solanki, M.P.	3.8.2018	—	—	—	—	—	Pending
53.	The Right to Free and Compulsory Education	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
	for Children of Farmers Living of Drought Prone Areas Bill, 2018 by Shri Chandrakant Khaire, M.P.							
54.	The Unlawful Activities (Prevention) Amendment Bill, 2018 (*Insertion of new sections 23A to 23C*) by Shri Chandrakant Khaire, M.P.	3.8.2018	—	—	—	—	—	Pending
55.	The Juvenile justice (Care and Protection of Children) Amendment Bill, 2018 (*Insertion of new section 15A*) by Shri Chandrakant Khaire, M.P.	3.8.2018	—	—	—	—	—	Pending
56.	The Thalassemia Prevention Bill, 2018 by Dr. Dharam Vira Gandhi, M.P.	3.8.2018	—	—	—	—	—	Pending
57.	The Constitution (Amendment) Bill, 2018 (*Amendment of article 124*) by Shri Gopal Chinayya Shetty, M.P.	3.8.2018	—	—	—	—	—	Pending

58.	The Special Marriage (Amendment) Bill, 2018 (*Amendment of section 4*) by Shri Gopal Chinayya Shetty, M.P.	3.8.2018	—	—	—	—	—	Pending
59.	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2018 by Shri Dhananjay B. Mahadik, M.P.	3.8.2018	—	—	—	—	—	Pending
60.	The Historical Heritage Conservation Bill, 2018 by Shri Dhananjay B. Mahadik, M.P.	3.8.2018	—	—	—	—	—	Pending
61.	The Compulsory Career Guidance Bill, 2017 by Shri R. Dhruvanarayana, M.P.	3.8.2018	—	—	—	—	—	Pending
62.	The National Poverty Alleviation Fund Bill, 2018 by Dr. Boora Narsaiah Goud, M.P.	3.8.2018	—	—	—	—	—	Pending
63.	The Reservation of Vacancies in Posts and Services for Economically Backward Farmers Bill, 2018 by Dr. Boora Narsaiah Goud, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
64.	The Representation of the People (Amendment) Bill, 2018 (*Insertion of new section 29AA*) by Dr. Boora Narasaiah Goud, M.P.	3.8.2018	—	—	—	—	—	Pending
65.	The Constitution (Amendment) Bill, 2017 (*Amendment of article 124*) by Shrimati Meenakashi Lekhi, M.P.	3.8.2018	—	—	—	—	—	Pending
66.	The Constitution (Amendment) Bill, 2017 (*Insertion of new article 324A*) by Shrimati Meenakashi Lekhi, M.P.	3.8.2018	—	—	—	—	—	Pending
67.	The Constitution (Amendment) Bill, 2017 (*Amendment of article 124*) by Shrimati Meenakashi Lekhi, M.P.	3.8.2018	—	—	—	—	—	Pending
68.	The Constitution (Scheduled Castes) (Union Territories) Order (Amendment) Bill, 2018	3.8.2018	—	—	—	—	—	Pending

	(*Amendment of the Schedule*) by Shrimati Meenakashi Lekhi, M.P.							
69.	The Payment of Compensation to Victims of Vermin Wild Animals and Crop Raid Bill, 2017 by Adv. Joice George, M.P.	3.8.2018	—	—	—	—	—	Pending
70.	The National Green Tribunal (Amendment) Bill, 2017 (*Amendment of section 5, etc.*) by Adv. Joice George, M.P.	3.8.2018	—	—	—	—	—	Pending
71.	The River (Conservation and Elimination of Pollution) Bill, 2018 by Shri Shrirang Appa Barne, M.P.	3.8.2018	—	—	—	—	—	Pending
72.	The Medical Termination of Pregnancy (Amendment) Bill, 2018 (*Amendment of section 3, etc.*) by Shri Shrirang Appa Barne, M.P.	3.8.2018	—	—	—	—	—	Pending
73.	The Solar Energy Promotion Bill, 2018 by Shri Shrirang Appa Barne, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
74.	The Rural Labour Welfare Bill, 2018 by Shri Shrirang Appa Barne, M.P.	3.8.2018	—	—	—	—	—	Pending
75.	The Constitution (Amendment) Bill, 2017 (*Insertion of new article 21B*) by Shri Sushil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
76.	The Code of Criminal Procedure (Amendment) Bill, 2017 (*Amendment of section 451*) by Shri Sushil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
77.	The Fluride Contamination (Prevention) Bill, 2017 by Shri Ch. Malla Reddy, M.P.	3.8.2018	—	—	—	—	—	Pending
78.	The Bamboo, Cane, Screw Pine and Mat Weavers and Workers (Welfare) Bill, 2017 by Dr. A. Sampath, M.P.	3.8.2018	—	—	—	—	—	Pending
79.	The Reserve Bank of India (Amendment) Bill, 2017 (*Amendment of section 2, etc.*) by Shri Konda Vishweshwar Reddy, M.P.	3.8.2018	—	—	—	—	—	Pending

80.	The Rainwater (Harvesting and Storage) Bill, 2017 by Dr. A. Sampath, M.P.	3.8.2018	—	—	—	—	—	Pending
81.	The Renewable Energy Resources Commission Bill, 2017 by Shri Sunil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
82.	The Constitution (Amendment) Bill, 2017 (*Amendment of article 19*) by Shri Konda Vishweshwar Reddy, M.P.	3.8.2018	—	—	—	—	—	Pending
83.	The Companies (Amendment) Bill, 2018 (*Amendment of section 134*) by Shri Om Birla, M.P.	3.8.2018	—	—	—	—	—	Pending
84.	The Representation of the People (Amendment) Bill, 2017 (*Insertion of new section 75B*) by Shri Ninong Ering, M.P.	3.8.2018	—	—	—	—	—	Pending
85.	The Press Council (Amendment) Bill, 2017 (*Amendment of Section 2, etc.*) by Shri Ninong Ering, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
86.	The Right to Public Services Bill, 2017 By Shri Ninong Ering, M.P.	3.8.2018	—	—	—	—	—	Pending
87.	The Menstruation Benefits Bill, 2017 by Shri Ninong Ering, M.P.	3.8.2018	—	—	—	—	—	Pending
88.	The Clinical Establishments (Registration and Regulation) Amendment Bill, 2018 (*Amendment of section 5 etc.*) by Shri Dushyant Chautala, M.P.	3.8.2018	—	—	—	—	—	Pending
89.	The Right to Information (Amendment Bill, 2018 (*Amendment of Sections 4 and 18*) by Shri Dushyant Chautala, M.P.	3.8.2018	—	—	—	—	—	Pending
90.	The Extension of Central Government Health Scheme to every District Headquarter Bill, 2018 by Shri Mullappally Ramachandran, M.P.	3.8.2018	—	—	—	—	—	Pending

91.	The Protection of Plants Bill, 2018 by Shri Mullappally Ramachandran, M.P.	3.8.2018	—	—	—	—	—	Pending
92.	The Prevention of Begging Bill, 2018 by Shri Sunil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
93.	The Women Farmers' Entitlements Bill, 2018 by Shri Sunil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
94.	The Constitution (Amendment) Bill, 2018 (*Amendment of article 15, etc.*) by Shri Bhairon Prasad Mishra, M.P.	3.8.2018	—	—	—	—	—	Pending
95.	The Right of Children to Free and Compulsory Education (Amendment) Bill 2018 (*Amendment of section 2, etc.*) by Shri Bhairon Prasad Mishra, M.P.	3.8.2018	—	—	—	—	—	Pending
96.	The Indian Penal Code (Amendment) Bill, 2018 (*Amendment of section 141* by Shri Bhairon Prasad Mishra, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
97.	The Labour (Welfare and Rehabilitation) Bill, 2018 by Shri Bhairon Prasad Mishra, M.P.	3.8.2018	—	—	—	—	—	Pending
98.	The Promotion and Protection of Intangible Cultural Heritage Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.8.2018	—	—	—	—	—	Pending
99.	The Special Infrastructure Development in Economically Backward Regions Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.8.2018	—	—	—	—	—	Pending
100.	The Betel Growers (Remunerative Price and Welfare) Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.8.2018	—	—	—	—	—	Pending
101.	The Ancient Monuments Preservation (Amendment) Bill, 2018 (*Insertion of new sections 20D and 20E)* by Shri Mullappally Ramachandran, M.P.	3.8.2018	—	—	—	—	—	Pending

102. The Prevention of Food Adulteration (Amendment) Bill, 2018 (*Amendment of section 2, etc.*) by Shri Mullappally Ramachandran, M.P.	3.8.2018	—	—	—	—	—	Pending
103. The Central Sanskrit University Bill, 2018 by Shri Kunwar Pushpendra Singh Chandel, M.P.	3.8.2018	—	—	—	—	—	Pending
104. The Prevention of Bribery in Private Sector Bill, 2018 by Dr. Udit Raj, M.P.	3.8.2018	—	—	—	—	—	Pending
105. The Working Women (Basic facilities and Welfare) Bill, 2018 by Dr. Udit Raj, M.P.	3.8.2018	—	—	—	—	—	Pending
106. The Special Courts for Women Bill, 2018 by Dr. Udit Raj, M.P.	3.8.2018	—	—	—	—	—	Pending
107. The National Agriculture and Farmers Commission Bill, 2018 by Shri Rodmal Nagar, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
108.	The Divorcee Women Welfare Bill, 2018 by Dr. Udit Raj, M.P.	3.8.2018	—	—	—	—	—	Pending
109.	The Prevention of Torture Bill, 2018 by Shri Om Prakash Yadav, M.P.	3.8.2018	—	—	—	—	—	Pending
110.	The Prevention of Enforced Disappearance Bill, 2018 by Shri Om Prakash Yadav, M.P.	3.8.2018	—	—	—	—	—	Pending
111.	The Educational Innovations Commission Bill, 2018 by Shri Om Prakash Yadav, M.P.	3.8.2018	—	—	—	—	—	Pending
112.	The Victims of Terrorism (Provision of Compensation and Welfare Measures) Bill, 2018 by Shri Ramesh Bidhuri, M.P.	3.8.2018	—	—	—	—	—	Pending
113.	The Abolition of Child Labour Bill, 2018 by Shri Ramesh Bidhuri, M.P.	3.8.2018	—	—	—	—	—	Pending

114. The Provisions of Health Card (For Persons Living Below Poverty Line) Bill, 2018 by Dr. Shrikant E. Shinde, M.P.	3.8.2018	—	—	—	—	—	Pending
115. The Maintenance of Food, Potable Water and Fodder Supplies in Drought Affected Areas Bill, 2018 by Dr. Shrikant E. Shinde, M.P.	3.8.2018	—	—	—	—	—	Pending
116. The Ocean Thermal Energy Conversion Bill, 2018 by Dr. Shrikant E. Shinde, M.P.	3.8.2018	—	—	—	—	—	Pending
117. The Code of Criminal Procedure (Amendment) Bill, 2018 (*Amendment of the First Schedule*) by Shri Rajendra Agrawal, M.P.	3.8.2018	—	—	—	—	—	Pending
118. The Constitution (Amendment) Bill, 2018 (*Amendment of article 75, etc.)* by Shri Rajendra Agrawal, M.P.	3.8.2018	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
119.	The Compulsory Teaching of Environmental Education in Educational Institutions Bill, 2018 by Shri Rajendra Agrawal, M.P.	3.8.2018	—	—	—	—	—	Pending
120.	The Child Welfare Bill, 2018 by Shri Jugal Kishore Sharma, M.P.	3.8.2018	—	—	—	—	—	Pending
121.	The Constitution (Amendment) Bill, 2018 (*Amendment of the Eighth Schedule*) by Shri Sushil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
122.	The Farmers' Freedom from Indebtedness Bill, 2018 by Shri Raju Shetti, M.P.	3.8.2018	—	—	—	—	—	Pending
123.	The Farmers' Right to Guaranteed Remunerative Minimum Support Prices for Agricultural Commodities Bill, 2018 by Shri Raju Shetti, M.P.	3.8.2018	—	—	—	—	—	Pending

124. The Population (Stabilization and Planning) Bill, 2018 by Shri Sushil Kumar Singh, M.P.	3.8.2018	—	—	—	—	—	Pending
125. The Constitution (Amendment) Bill, 2018 (*Amendment of the Seventh Schedule*) by Shri Tej Pratap Singh Yadav, M.P.	3.8.2018	—	—	—	—	—	Pending
126. The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2018 (*Insertion of new Chapter VA*) by Shri Bhartruhari Mahtab, M.P.	3.8.2018	—	—	—	—	—	Pending
127. The National Council for Professional Social Work Practitioners Bill, 2018 by Prof. Richard Hay, M.P.	3.8.2018	—	—	—	—	—	Pending
128. The Private Schools (Regulation of Fee) Bill, 2018 by Dr. Boora Narsaiah Goud, M.P.	3.8.2018	—	—	1 - 03 taken on introduction of Bills from Sl. Nos. 1 to 128.	—	—	Pending

1	2	3	4	5	6	7	8	9
129.	The Sixth Scheduled to the Constitution (Amendment) Bill, 2015 by Shri Vincent H. Pala M.P.	4.12.2015	—	5.8.2016 (Ninth Session) 10.3.2017 24.3.2017 7.4.2017 (Eleventh Session) 21.7.2017 (Twelfth Session) 29.12.2017 (Thirteenth Session) 3.8.2018	0 - 24 (excluding 1 hour and 52 minutes taken during 9th Session, 5 hours and 18 Minutes taken during 11th Session, 1 hour and 15 minutes taken during 12th session and 1 hour and 36 minutes taken during Thirteenth Session)	—	—	Discussion on the motion for consideration of the Bill not concluded Pending.

SUMMARY

(PRIVATE MEMBERS' BILLS)

1.	Bills pending at the end of the last session	804
2.	Bills introduced	128
3.	Bills withdrawn	NIL
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	22
6.	Bills-part-discussed	2[#]
7.	Bills pending at the end of the Session *vide* para No. 7359 of Bulletin—Part II, dated, 08.10.2018	910

[#] Including the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha, which remained part-discussed during Ninth Session.

3. CANCELLATION OF SITTINGS OF LOK SABHA (15th Session, 16LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 27th July, 2018	26.7.2018	On 26.7.2018, Hon'ble Speaker informed the House that several members requested that sitting of the House fixed for Friday, the 27th July, 2018 be cancelled on account of Guru Purnima. Hon'ble Speaker took the sense of the House to which the House agreed. Accordingly, the sitting fixed for 27 July, 2018 was cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H.	Duration M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented: Original	Reports Presented: Action Taken	Reports Presented: Action Taken Statement	Remarks
1.	Committee on Estimates	01.05.2018	—	—	—	—	—	—	—	—	—
2.	Committee on Public Undertakings	01.05.2017	—	—	—	—	—	—	—	—	—
3.	Committee on Public Accounts (2017-18)	01.05.2018	3	2	30	59.09%	—	6	4	4	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H.	Duration M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented Original	Reports Presented Action Taken	Reports Presented A/T Statement	Remarks
1	2	3	4	5		6	7	8	9	10	11
1.	Committee on Agriculture	01.09.2017	3	3	25	45.16%	-	2	8	1	-
2.	Committee on Chemicals and Fertilizers	01.09.2017	1	00	30	46%	-	2	5	1	-
3.	Committee on Coal and Steel	01.09.2017	1	00	30	46.66%	-	-	5	5	-
4.	Committee on Defence	01.09.2017	-	-	-	-	-	-	-	-	-
5.	Committee on Energy	01.09.2017	1	00	30	48.38%	-	1	1	3	-
6.	Committee on External Affairs	01.09.2017	5	04	55	58.21%	-	-	-	-	-
7.	Committee on Finance	01.09.2017	2	02	00	64.51%	-	1	5	-	-
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2017	1	00	30	40%	-	-	2	-	-

9.	Committee on Information Technology	01.09.2017	2	00	40	50%	-	2	3	3	-
10.	Committee on Labour	01.09.2017	2	2	20	41.67%	-	4	2	2	-
11.	Committee on Petroleum and Natural Gas	01.09.2017	2	01	00	50%	-	1	1	2	-
12.	Committee on Railways	01.09.2017	1	01	15	43.33%	-	1	1	1	-
13.	Committee on Rural Development	01.09.2017	1	01	30	54.83%	-	2	1	-	-
14.	Committee on Social Justice and Empowerment	01.09.2017	1	00	30	72.41%	-	3	6	-	-
15.	Committee on Urban Development	01.09.2017	2	03	20	53.44%	-	-	1	-	-
16.	Committee on Water Resources	01.09.2017	1	00	30	79.31%	-	1	1	-	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H.	Duration M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented: Original	Reports Presented: Action Taken	Reports Presented: A/T Statement	Remarks
1	2	3	4	5		6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	01.09.2017	1	00	30	60%	-	1	-	-	-
2.	House Committee	12.06.2018	2	02	00	68.18%	-	-	-	-	-*
3.	Committee on MPLADS	15.09.2017	-	-	-	-	-	-	-	2	-**
4.	Committee on Privileges	01.09.2014/ 01.09.2017	1	00	19	26.66%	-	-	-	-	-
5.	Committee on Ethics	12.08.2015/ 12.08.2017	-	-	-	-	-	-	-	-	-
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.09.2014	1	00	15	40%	-	-	-	-	-

7.	Committee on Private Members' Bills and Resolutions	15.09.2017	2	01	00	46.42%	-	2	-	-	-	
8.	Committee on Subordinate Legislation	01.09.2017	4#	4	15	48%	-	2	-	7	#	
9.	Committee on Papers Laid on the Table	01.09.2017	3	03	00	38.09%	-	5	-	-	-	
10.	Joint Committee on Offices of Profit	11.12.2014	2	01	30	58.30%	-	2	-	-	-	
11.	Rules Committee	01.09.2014	-	-	-	-	-	-	-	-	-	
12.	General Purposes Committee	29.01.2015	-	-	-	-	-	-	-	-	-	
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	08.10.2014	-	-	-	-	-	-	-	-	-	
14.	Joint Committee on Food Management in Parliament House Complex	15.09.2017	-	-	-	-	-	-	-	-	-	

*The House Committee does not present reports.

**In the absence of required quorum, the acting Chairperson adjourned the sitting under Rule 259(2) of Rules of Procedure and conduct of Business in the Lok Sabha.

The 21st sitting of the Committee on Subordinate legislation held on 9.8.2018 was adjourned for want of quorum.

1	2	3	4	5	6	7	8	9	10	11
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	-	- -	-	-	-	-	-	-
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2018 (2017-18)	4	4 30	43.6%	-	2	3	2	-
17.	Library Committee	12.11.2017	3	4 15	44%	-	-	-	-	-
18.	Business Advisory Committee	13.06.2014 and reconstituted on 22.06.2017	3	00 55	53.33%	-	3	-	-	-
19.	Joint Committee on Salaries and Allowances of Members of Parliament	26.10.2017	1	00 55	42.85%	-	-	-	-	-
20.	Committee on Government Assurances	01.09.2017	1	00 45	33%	-	6	-	-	-
21.	Committee on Petitions	01.09.2014	1	1 00	50%	-	6	4	-	-

22.	Committee on Empowerment of Women	01.09.2017	1	1	15	60%	-	-	2	1	-
23.	Railway Convention Committee	27.04.2015	1	00	30	50%	-	2	2	7	-
24.	Committee on Welfare of Other Backward Classes	25.01.2018	1	00	30	53.33%	-	2	3	-	-
25.	Joint Parliamentary Committee on Security in Parliament Complex	29.04.2018	-	-	-	-	-	-	-	-	-
26.	Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	13.05.2015	1	1	55	40%	-	-	-	#	-
27.	Committee on Provision of Computers to Members of Lok Sabha	15.09.2014	-	-	-	-	-	-	-	-	-

The Committee took extension of time for presentation of Report upto the last day of the Budget Session, 2019.

1	2	3	4	5		6	7	8	9	10	11
28.	Joint Committee on the Citizenship (Amendment) Bill, 2016.	24.08.2016	-	-	-	-	-	-	-	-	-

5. DIVISIONS HELD DURING THE 15TH SESSION OF 16TH LOK SABHA

Sl. No.	Date	Subject Matter	Final Result	Remarks
1	2	3	4	5
1.	20.07.2018	Division was held by AVR machine on the 'Motion of No-Confidence in the Council of Ministers' moved by Shri Srinivas Kesineni, MP.	Ayes: 135 Noes: 330	Motion was negatived
2.	02.08.2018	Division was held by AVR machine on amendments moved by Shri Bhartruhari Mahtab, MP to the alternative amendment to the amendments made by Rajya Sabha in the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017.	Ayes: 086 Noes: 320	Amendment were negatived
3.		Division was held by AVR machine on the Amendment alternative to the amendment made by Rajya Sabha in the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017 as passed by Lok Sabha moved by Shri Thaawarchand Gehlot, Minister of Social Justice & Empowerment.	Ayes: 409 Noes: 000	Amendment was adopted
4.		Division was held by AVR machine on new Clause 3 inserted by the alternative amendment in the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017	Ayes: 410 Noes: 000	New clause was adopted
5.		Division was held by AVR machine on further amendments to Clause 1 and Enacting Formula moved by Shri Thaawarchand Gehlot, Minister of	Ayes: 409 Noes: 000	Amendments were adopted

1	2	3	4	5
		Social Justice & Empowerment to the Constitution (One Hundered and Twenty Third Amendment) Bill, 2017.		
6.		Division was held by AVR machine on the motion that the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017 as amended by the amendment alternative to the amendment made by Rajya Sabha and further amendments moved by Shri Thaawarchand Gehlot, Minister of Social Justice & Empowerment be passed.	Ayes: 411 Noes: 000	Bill was passed

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion		Time Taken	
				H.	M.
Budget					
Supplementary Demands for Grants (First Batch) for 2018-19	31.7.2018	7.8.2018	*Discussion and voting on Supplementary Demands for Grants for 2018-19	04	46
Demands for Excess Grants relating to Department of Telecommunications and Ministry of Railways for 2015-16	31.7.2018	7.8.2018	*Discussion and voting on Demands for Excess Grants for 2015-16		

*Discussed together

7. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Vacancy against which declared elected
1.	Shri Kukade Madhukarrao Yashwantrao	Bhandara-Gondiya/ Maharashtra	31.05.2018	*Vice* Shri Nana Patole resigned *w.e.f.* 14.12.2017
2.	Shri Gavit Rajendra Dhedya	Palghar/Maharashtra	31.05.2018	*Vice* Shri Chintaman Navsha Wanaga passed away on 30.01.2018
3.	Shri Tokheho	Nagaland/Nagaland	31.05.2018	*Vice* Shri Neiphiu Rio resigned *w.e.f* 22.02.2018
4.	Smt. Tabassum Begum	Kairana/Uttar Pradesh	31.05.2018	*Vice* Shri Hukum Singh passed away on 03.02.2018

8. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Shri Kukade Madhukarrao Yashwantrao	Bhandara-Gondiya/ Maharashtra	Oath	Hindi	18.07.2018	00	01
2.	Shri Gavit Rajendra Dhedya	Palghar/Maharashtra	Oath	Marathi	18.07.2018	00	01
3.	Shri Tokheho	Nagaland/Nagaland	Oath	English	18.07.2018	00	01
4.	Smt. Tabassum Begum	Kairana/Uttar Pradesh	Affirmation	Hindi	18.07.2018	00	02

9. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made by HS
1.	Shri B.S. Yeddyurappa	Shimoga	Karnataka	18.05.2018	18.07.2018
2.	Shri B. Sreeramulu	Bellary	Karnataka	18.05.2018	18.07.2018
3.	Shri C.S. Puttaraju	Mandya	Karnataka	21.05.2018	18.07.2018
4.	Shri Mekapati Rajamohan Reddy	Nellore	Andhra Pradesh	20.06.2018	18.07.2018
5.	Shri Y.S. Avinash Reddy	Kadapa	Andhra Pradesh	20.06.2018	18.07.2018
6.	Shri P.V. Midhun Reddy	Rajampet	Andhra Pradesh	20.06.2018	18.07.2018
7.	Dr. Vara Prasada Rao V.	Tirupati	Andhra Pradesh	20.06.2018	18.07.2018
8.	Shri Y.V. Subba Reddy	Ongole	Andhra Pradesh	20.06.2018	18.07.2018
9.	Shri Baijayant Jay Panda	Kendrapara	Odisha	18.07.2018	19.07.2018

10. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
1	2	3	4
1.	Shri B.S. Yeddyurappa Shimoga/Karnataka	18.05.2018	Resigned *w.e.f.* 18.05.2018 (Announcement made in the House on 18.07.2018)
2.	Shri B. Sreeramulu Bellary/Karnataka	18.05.2018	Resigned *w.e.f.* 18.05.2018 (Announcement made in the House on 18.07.2018)
3.	Shri C.S. Puttaraju Mandya/Karnataka	21.05.2018	Resigned *w.e.f.* 21.05.2018 (Announcement made in the House on 18.07.2018)
4.	Shri Mekapati Rajamohan Reddy Nellore/Andhra Pradesh	20.06.2018	Resigned *w.e.f.* 20.06.2018 (Announcement made in the House on 18.07.2018)
5.	Shri Y.S. Avinash Reddy Kadapa/Andhra Pradesh	20.06.2018	Resigned *w.e.f.* 20.06.2018 (Announcement made in the House on 18.07.2018)
6.	Shri P.V. Midhun Reddy Rajampet/Andhra Pradesh	20.06.2018	Resigned *w.e.f.* 20.06.2018 (Announcement made in the House on 18.07.2018)

1	2	3	4
7.	Dr. Vara Prasada Rao V. Tirupati/Andhra Pradesh	20.06.2018	Resigned *w.e.f.* 20.06.2018 (Announcement made in the House on 18.07.2018)
8.	Shri Y.V. Subba Reddy Ongole/Andhra Pradesh	20.06.2018	Resigned *w.e.f.* 20.06.2018 (Announcement made in the House on 18.07.2018)
9.	Shri Baijayant Jay Panda Kendrapara/Odisha	18.07.2018	Resigned *w.e.f.* 18.07.2018 (Announcement made in the House on 19.07.2018)
10.	Shri Jose K. Mani Kottayam/Kerala	14.06.2018	Ceased to be member consequent on his election to the Rajya Sabha *w.e.f.* 14 June, 2018. (Announcement was made in the House on 19.07.2018)

11. MOTIONS

(i) Motion of No-confidence in the Council of Ministers

Brief subject	Under Rule	Name of Member who moved the motion	Date on which leave of the House asked for	whether leave was granted by the House	Date of discussion	Time taken		Decision of the House
						H.	M.	
Want of Confidence in the Council of Ministers	198	Shri Srinivas Kesineni	18.7.2018	Yes	20.7.2018	11	46	Negatived after Division. Ayes: 135 Noes: 330

(ii) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	''That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 10* to the Fugitive Economic Offenders Bill, 2018 and that this amendment may be allowed to be moved.''	Shri Piyush Goyal	19.7.2018	03	59	Adopted

**Vide* Amendments list No. 1 circulated on 18.7.2018 (Morning).

12. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken H.	Time Taken M.
1	2	3	4	5	
1.	Shri Bahadur Singh (Member, First and Second Lok Sabhas)	25.10.2017	18.07.2018	00	06
2.	Shri Sanat Kumar Mandal (Member, Seventh to Fourteenth Lok Sabhas)	19.04.2018			
3.	Shri Kandala Subrahmanyam (Member, First Lok Sabha)	08.06.2018			
4.	Shri Gopaldas 'Neeraj' (Renowned poet and lyricist)	19.07.2018	24.07.2018	00	02
5.	Shri Kameshwar Paswan (Member, Eleventh Lok Sabha)	28.05.2018	26.07.2018	00	04
6.	Shri Pandurang Pundlik Fundkar (Member, Ninth, Tenth and Eleventh Lok Sabhas)	31.05.2018			

1	2	3	4	5	
7.	Shri Raj Narain Passi (Member, Tenth, Twelfth and Thirteenth Lok Sabhas)	19.07.2018	26.07.2018	00	04
8.	Shri Sydaiah Kota (Member, Eleventh Lok Sabha)	10.06.2018	02.08.2018	00	02
9.	Shrimati Krishna Kumari (Member, Fifth Lok Sabha)	03.07.2018	07.08.2018	00	02
10.	*Dr. M. Karunanidhi (Former Chief Minister of Tamil Nadu)	07.08.2018	08.08.2018	00	04

*House adjourned for the day on 08.08.2018.

(ii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken H. M.
1.	Reference regarding loss of lives of 48 people and injuries to several others when a bus fell down into a deep gorge in the Pauri-Garhwal district of Uttarakhand.	01.07.2018		
2.	Reference regarding killing of several people and injuries to several others in the twin terror bombings during the Eid-ul-Fitr celebrations in Nangarhar province in Afghanistan.	16 & 17.06.2018	18.07.2018	00 06
3.	Reference regarding killing of 13 members of Afghan Sikh and Hindu Community in a suicide attack at Jalalabad, Afghanistan.	01.07.2018		
4.	Reference regarding loss of lives of 33 persons and injuries to several others when a bus fell down into a deep gorge in the Raigad district of Maharashtra.	28.07.2018	02.08.2018	00 02

(iii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding congratulations to Ms. Hima Das for winning the first ever gold medal in 400 metre race with the timing of 51.46 seconds at the International Association of Athletic Federations (IAAF) World Under-20 Athletics Championship in Tampere, Finland.	12.07.2018	18.07.2018	00	01
2.	Reference regarding 73rd anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki.	06.08.1945 & 09.08.1945	06.08.2018	00	02
3.	Reference regarding 76th anniversary of the "Quit India" movement.	09.08.1942	09.08.2018	00	05

13. PANEL OF CHAIRPERSONS

Sl. No.	Name of the Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas[$]	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
	Shri Hukum Singh[%]	
8.	Dr. P. Venugopal	11.12.2014^
9.	Shri K.H. Muniyappa	
10.	Shri Kalraj Mishra	15.03.2018[#]

* Announcement made in the House on 09.06.2014.
$ Ceased to be a member of Panel of Chairpersons on 12.12.2014.
^ Announcement made in the House on 12.12.2014.
% Passed away on 03.02.2018.
# Announcement made in the House on 16.03.2018.

14. PAPERS LAID ON THE TABLE

(a)	By Government	1290
(b)	By Private Members	Nil

15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/ House
1.	Notices of question of privilege dated 20 July, 2018 by Shri Pralhad Singh, Dr. Nishikant Dubey and Shri Anurag Singh Thakur, MPs against Shri Rahul Gandhi, MP for making baseless and wild allegations against the Prime Minister and the Defence Minister during the 'No Confidence Motion'.	Shri Nishikant Dubey Shri Anurag Singh Thakur	23 July, 2018 At 1200 hrs. 25 July, 2018 At 1205 hrs.	"I will consider. I will see it and then come to you."
2.	Notices of question of breach of privilege dated 24 July and 25 July, 2018 given by Sarvashri Mallikarjun Kharge, Jyotiraditya M. Scindia, Rajiv Satav, K.C. Venugopal, Dr. M. Veerappa Moily and Prof. K.V. Thomas MPs against the Defence Minister and the Prime Minister respectively, for having deliberately misled the House in connection with the Indo-French Inter-Governmental agreement on the purchase of Rafale Aircraft.	Shri Mallikarjun Kharge and Shri Jyotiraditya M. Scindia	25 July, 2018 At 1202 hrs.	"It is under my consideration. I will see to it."
3.	Notices of question of breach of privilege dated 31July, 2018 given by Dr. A. Sampath, MP against Shri Ananth Kumar, M.P. and Minister of Parliamentary Affairs for allegedly misleading the House while replying/	Dr. A. Sampath	1 August, 2018 At 1204 hrs.	"I will see to it... I will go through it."

1	2	3	4	5
	responding to a matter of Urgent Public Importance during Zero Hour on 18 July, 2018 regarding attack on the Office of Dr. Shashi Tharoor, MP at Thiruvanantha-puram, Kerala.			
4.	Notices of question of privilege dated 25 July, 2018 by Shri Jyotiraditya M. Sciendia, MP against the Chief Minister of Madhya Pradesh and Collector of Guna, Shri Vijay Datta for allegedly not inviting him to an inauguration ceremony of Shivpuri-Devas four lane highway in his constituency, Gune organized by State Government on 23 July, 2018.	Shri Jyotiraditya M. Scindia	26 July, 2018 At 1204 hrs.	"I will see to it."
5.	Notices of question of privilege dated 2 August, 2018 given by Prof. Saugata Roy, MP against the Home Secretary and DG for alleged detention and manhandling of 4 AITC MPs while they were heading of Silchar, Assam.	Prof. Saugata Ray	2 August, 2018 At 1500 hrs.	"I will convey this to the hon. Speaker. She will take care of that."

16. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN ''RESUME OF WORK DONE BY LOK SABHA'' DURING THE FIFTEENTH SESSION OF SIXTEENTH LOK SABHA

(i) Starred Questions

(a) Number of Questions put down in the Question Lists for Oral Answers	360
(b) Number of Questions Orally Answered	75

(ii) Unstarred Questions

Number of Questions put down in the Question Lists for Written Answers	4140[@]

(iii) Answers Laid on the Table

Number of Questions (SQ 285+ USQ 4136) for which Written Answers were laid on the Table.	4421

(iv) Short Notice Questions

(a) No. of Short Notice Questions (SNQ) received	4
(b) No. of Notices of SNQ admitted	NIL
(c) No. of Notices of SNQ clubbed with SQ	NIL
(d) No. of Notices of SNQ disallowed	4

(v) Half-an-Hour discussion

(a) No. of Notices of Half-an-Hour Discussion received	11
(b) No. of Notices of Half-an-Hour Discussion admitted	NIL
(c) No. of Notices of Half-an-Hour Discussion discussed	NIL
(d) No. of Notices of Half-an-Hour Discussion disallowed/ lapsed	11

(vi) Statement(s) made by Minister correcting replies already given

No. of answers corrected	8

[@] Including 3 Unstarred Questions deleted from Unstarred list due to resignation of Shri Baijayant 'Jay' Panda, MP and 1 Unstarred Question deleted under Rule 47 of 'Rules of Procedure and conduct of Business in Lok Sabha'.

(vii) Abstract of statement(s) made by Ministers correcting the replies already given by them to questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the questions	Subject of the question
1.	01.08.2018	Ministry of Law and Justice	USQ. No. 4200	21.03.2018	"Acts enacted by Parliament"
2.	02.08.2018	Ministry of New and Renewable Energy	USQ. No. 1596	26.07.2018	"Production of Renewable Energy"
3.	03.08.2018	Ministry of Health and Family Welfare	USQ. No. 574	20.07.2018	"Ban on Gutkha, Tobacco Products"
4.	07.08.2018	Ministry of Home Affairs	USQ. No. 510	19.12.2017	"Conviction Rate"
5.	09.08.2018	Ministry of Civil Aviation	USQ. No. 446	19.07.2018	"Increase in fleet size of Airlines"
6.	10.08.2018	Ministry of Environment, Forest and Climate Change	USQ. No. 1205	22.12.2017	"Forest Land"
7.	10.08.2018	Ministry of Environment, Forest and Climate Change	USQ. No. 1214	22.12.2017	"Ecological Imbalance"
8.	10.08.2018	Ministry of Communications	SQ. No. 316	08.08.2018	"Shortage of Mobile Towers"

17. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken H.	Time Taken M.	Ministry/ Department concerned	Remarks
1	2	3	4	5	6		7	8
1.	That this House disapproves of the Fugitive Economic Offenders Ordinance, 2018 (No. 1 of 2018) promulgated by the President on 21st April, 2018.	Article 123(2)(a)	Shri N.K. Premachandran	18.7.2018 and 19.7.2018	03	49	Finance	Negatived
2.	That this House disapproves of the Homoeopathy Central Council (Amendment) Ordinance, 2018 (No. 4 of 2018) promulgated by the President on 18th May, 2018.	Article 123(2)(a)	Shri Adhir Ranjan Chowdhury	26.7.2018 and 30.7.2018	02	42	AYUSH	Withdrawn
3.	That this House disapproves of the Criminal Law (Amendment) Ordinance, 2018 (No. 2 of 2018) promulgated by the President on 21st April, 2018	Article 123(2)(a)	Shri N.K. Premachandran	30.7.2018	03	04	Home Affairs	Withdrawn
4.	That this House disapproves of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2018 (No. 6 of 2018) promulgated by the President on 6th June, 2018	Article 123(2)(a)	Shri N.K. Premachandran	31.7.2018	04	25	Finance	Negatived

1	2	3	4	5	6	7	8
5.	That this House disapproves of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018 (No. 3 of 2018) promulgated by the President on 3rd May, 2018.	Article 123(2)(a)	Shri N.K. Premachandran	1.8.2018	02 41	Law and Justice	Negatived
6.	That this House disapproves of the National Sports University Ordinance, 2018 (No. 5 of 2018) promulgated by the President on 31st May, 2018.	Article 123(2)(a)	Shri N.K. Premachandran	1.8.2018 and 3.8.2018	03 11	Youth Affairs and Sports	Negatived
7.	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 43/2018-Customs, dated 10th April, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on three tariff items covered under tariff sub head 0404 10 (Whey and modified Whey, whether or not concentrated or containing added sugar or other sweetening matter) and under tariff item 0404 90 00 (Other Whey) from 30% to 40%.	Section 8A(1) of Customs Tariff Act, 1975	Shri Piyush Goyal	9.8.2018	00 01	Finance	Adopted
8.	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves	Section 8A(1) of Customs Tariff Act, 1975	Shri Piyush Goyal	9.8.2018	00 01	Finance	Adopted

of notification No. 45/2018-Customs, dated 23rd May, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on Walnuts in shell from 30% to 100% and increase tariff rate of basic customs duty (BCD) on Protein concentrates and textured protein substances from 30% to 40%.

SUMMARY

(ii) PRIVATE MEMBERS' RESOLUTIONS

1.	No. of notices of Resolutions received	:	5
2.	No. of Resolutions discussed	:	NIL
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-duscussed	:	1

18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
			H.	M.		
Recent flood and drought situation in various parts of the country.	Shri P. Karunakaran	25.7.2018	5	00	Agriculture and Farmers' Welfare and Home Affairs	Discussed

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	81
No. of discussions held	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	5 hrs. 0 mts.

19. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1.	Observation regarding consent to the request from Shri Srinivas Kesineni for allowing Shri Jayadev Galla to initiate the discussion on his behalf on the Motion of No-Confidence	The Speaker	20.07.2018
2.	Announcement regarding inviting all the members to the function held on the occasion of successful completion of 3 years of the Speaker's Research Initiative (SRI)	The Speaker	24.07.2018
3.	Announcement regarding cancellation of the sitting fixed for 27th July, 2018 on the occasion of Guru Purnima.	The Speaker	26.07.2018
4.	Announcement regarding inviting all members to the function held to confer the Outstanding Parliamentarian Award on 1st August, 2018.	The Speaker	31.07.2018
5.	Observation regarding clarification on the point raised by Shri Mallikarjun Kharge on the combined discussion on the Statutory Resolution and the Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018	The Deputy Speaker	1.08.2018
6.	Observation regarding amendment alternative to the amendment made by Rajya Sabha and also further amendments on the Constitution (One Hundred and Twenty Third Amendment) Bill, 2017.	The Speaker	2.08.2018
7.	Announcement regarding making available interpretation service in all the languages in the Eighth Schedule to the Constitution.	The Speaker	9.08.2018
8.	Valedictory Reference on the conclusion of the Fifteenth Session of the Sixteenth Lok Sabha.	The Speaker	10.08.2018

20. STATEMENTS

(i) Statement Made/Laid by Minister under Rule 372 During Fifteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding mob lynching incidents in different parts of the country	Shri Rajnath Singh	23.07.2018	0	01

(ii) Statements Made/Laid by Ministers Regarding Correcting the Replies to Questions During Fifteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H.	M.
1	2	3	4	5	
1.	Correcting the reply (English version) to Unstarred Question No. 4200 given on 21 March, 2018 by Shri Shivkumar Udasi, MP regarding 'Acts Enacted by Parliament' and (ii) giving reasons for delay in correcting the reply.	Shri P.P. Chaudhary	01.08.2018	0	01
2.	Correcting the reply (Hindi and English versions) given on 26 July, 2018 to Unstarred Question No. 1596 by Dr. P.K. Biju regarding 'Production of Renewable Energy'.	Shri Arjun Ram Meghwal on behalf of Shri R.K. Singh	02.08.2018	0	01
3.	Correcting the reply (Hindi and English versions) to Unstarred Question No. 574 given on 20th July, 2018 asked by Shrimati Santosh Ahlawat, MP and Shri Sumedhanand Sarswati, MP regarding “Ban on Gutkha, Tobacco Products" and (ii) giving reasons for delay in correcting the reply.	Shri Ashwini Kumar Choubey on behalf of Smt. Anupriya Patel	03.08.2018	0	01
4.	Correcting the reply given on 19.12.2017 to Unstarred Question No. 510 by Shrimati Poonam Mahajan, MP, regarding "Conviction Rate" and (ii) giving reasons for delay in correcting the reply.	Shri Kiren Rijiju on behalf of Shri Hansraj Ahir	07.08.2018	0	01

1	2	3	4	5
5.	Correcting the reply given on 19 July, 2018 to Unstarred Question No. 446 by Shri S.P. Muddahanume Gowda and Shri Rajeshbhai Chudasama, MPs regarding "Increase in Fleet Size of Airlines" and (ii) Giving reasons for delay in correcting the reply.	Shri Jayant Sinha	09.08.2018	0 01
6.	Correcting the reply to Unstarred Question No. 1205 given on 22nd December, 2017 asked by Shri Harinarayan Rajbhar, MP regarding "Forest Land" (ii) correcting the reply to Unstarred Question No. 1214 given on 22nd December, 2017 asked by Shri Ravindra Kumar Pandey, MP regarding "Ecological Imbalance"and (iii) giving reasons for delay in correcting the replies.	Dr. Mahesh Sharma	10.08.2018	0 01
7.	Correcting the reply to Starred Question No. 316 given on 8th August, 2018 asked by Shri Ramsinh Rathwa, MP regarding 'Shortage of Mobile Towers'.	Shri Manoj Sinha	10.08.2018	0 01

(iii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker During Fifteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H.	Time Taken M.
1	2	3	4	5	
*1.	Regarding the status of implementation of the recommendations contained in the 198th Report of the Standing Committee on Home Affairs on Disaster in Chennai caused by Torrential Rainfall and consequent flooding, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	18.07.2018	0	01
*2.	Regarding the status of implementation of the recommendations contained in the 101st and 105th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2017-18) Demand No. 5, pertaining to the Ministry of AYUSH.	Shri Shripad Yesso Naik	20.07.2018	0	01
*3.	Regarding the status of implementation of the recommendations contained in the 140th Report of the Standing Committee on Commerce on Demands for Grants (2018-19) (Demand No. 11), pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	23.07.2018	0	01
*4.	Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing	Shri Vishnu Dev Sai	23.07.2018	0	01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
	Committee on Coal and Steel on 'Physical and Financial Performance of Steel Authority of India Limited and Mecon Limited', pertaining to the Ministry of Steel.			
*5.	Regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Coal and Steel on Demands for Grants (2018-19), pertaining to the Ministry of Steel.	Shri Vishnu Dev Sai	23.07.2018	0 01
*6.	Regarding the status of implementation of the recommendations contained in the 204th Report of the Standing Committee on Home Affairs on Administration and Development of Union Territory of Lakshadweep Administration, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	24.07.2018	0 01
*7.	Regarding the status of implementation of the recommendations contained in the 195th Report of the Standing Committee on Home Affairs on 'Devastation caused by Natural Disaster, Hudhud Cyclone in Andhra Pradesh and Odisha', pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	24.07.2018	0 01
*8.	Regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Agriculture on Demands for Grants (2017-18), pertaining to the Ministry of Food Processing Industries.	Sadhvi Niranran Jyoti	24.07.2018	0 01
*9.	Regarding the status of implementation of the recommendations contained in the 302nd Report of the	Dr. Harsh Vardhan	25.07.2018	0 01

	Standing Committee on Science and Technology, Environment and Forests on action taken by the Government on recommendations/observations contained in the 294th Report of the Committee on Demands for Grants (2017-18) pertaining to the Ministry of Earth Sciences.				
*10.	Regarding the status of implementation of the recommendations contained in the 310th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2018-19) pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Harsh Vardhan	25.07.2018	0	01
*11.	Regarding the status of implementation of the recommendations contained in the 315th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2018-19), pertaining to the Ministry of Earth Sciences.	Dr. Harsh Vardhan	25.07.2018	0	01
*12.	Regarding the status of implementation of the recommendations contained in the 60th Report of the Standing Committee on Finance on Demands for Grants (2018-19), pertaining to the Ministry of Planning.	Shri Rao Indrajit Singh	25.07.2018	0	01
*13.	Regarding the status of implementation of the recommendations contained in the 18th Report of the Standing	Shri Rajen Gohain	25.07.2018	0	01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
	Committee on Railways on 'Tourism Promotion and Pilgrimage Circuit' pertaining to the Ministry of Railways.			
*14.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Defence on Demands for Grants (2016-17) (Miscellaneous, Demand No. 20), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	25.07.2018	0 01
*15.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2016-17), pertaining to the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment.	Shri Thaawarchand Gehlot	30.07.2018	0 01
*16.	Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2017-18), pertaining to the Department of Empowerment of Persons with disabilities, Ministry of Social Justice and Empowerment.	Shri Thaawarchand Gehlot	30.07.2018	0 01
*17.	Regarding the status of implementation of the recommendations contained in the 137th Report of the Standing Committee on Commerce on 'Trade with Association of South-East Asian Nations (ASEAN)', pertaining to the	Shri C.R. Chaudhary	30.07.2018	0 01

	Department of Commerce, Ministry of Commerce and Industry.			
*18.	Regarding the status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2018-19), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri C.R. Chaudhary	31.07.2018	0 01
*19.	Regarding the status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Agriculture on Demands for Grants (2017-18), pertaining to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers' Welfare.	Smt. Krishna Raj	31.07.2018	0 01
*20.	Regarding the status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Information Technology on Demands for Grants (2018-19), pertaining to the Ministry of Information and Broadcasting.	Col. Rajyavardhan Singh Rathore	02.08.2018	0 01
*21.	Regarding the status of implementation of the recommendations contained in the 20th Report of Standing Committee on Water Resources on Demands for Grants (2018-19), pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.	Shri Arjun Ram Meghwal	02.08.2018	0 01

*Laid a copy (Hindi and English Versions) of the Statement.

1	2	3	4	5
*22.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Rural Development on Demands for Grants (2016-17), pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Ram Kripal Yadav	02.08.2018	0 01
*23.	Regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Coal and Steel on Demands for Grants (2016-17), pertaining to the Ministry of Mines.	Shri Haribhai P. Chaudhary	02.08.2018	0 01
*24.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Coal and Steel on Demands for Grants (2017-18), pertaining to the Ministry of Mines.	Shri Haribhai P. Chaudhary	02.08.2018	0 01
*25.	Regarding the status of implementation of the Action Taken by the Government on the recommendations contained in the 93rd and 96th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2016-17) (Demand No. 42) pertaining to the Department of Health and Family Welfare, Ministry of Health and Family Welfare.	Shri J.P. Nadda	03.08.2018	0 01
*26.	Regarding the status of implementation of the Action Taken by the Government on the recommendations contained in the 94th and 97th Reports of the Committee on Health	Shri J.P. Nadda	03.08.2018	0 01

and Family Welfare on the Demands for Grants (2016-17) (Demand No. 43), pertaining to the Department of Health Research, Ministry of Health and Family Welfare.				
*27. Regarding the status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Finance on Demands for Grants (2017-18), pertaining to the Department of Revenue, Ministry of Finance.	Shri Piyush Goyal	03.08.2018	0	01
*28. Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Petroleum and Natural Gas on 'Marketing, Supply, Distribution, Dealerships and Pricing of kerosene and other petroleum products' pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dharmendra Pradhan	06.08.2018	0	01
*29. Regarding the status of implementation of the recommendations contained in the 255th Report of the Standing Committee on Transport, Tourism and Culture on the Action Taken by the Government on the recommendations contained in the 248th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Tourism.	Shri K. Alphons	06.08.2018	0	01
*30. Regarding the status of implementation of the recommendations contained in the 295th Report of the Standing Committee on Human Resource Development on Action	Dr. Satya Pal Singh	06.08.2018	0	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Taken by the Government on the recommendations/ observations contained in the 284th Report of the Committee on 'issues and Challenges before Higher Education Sector in India', pertaining to the Ministry of Human Resource Development.			
*31.	Regarding the status of implementation of the recommendations contained in the 57th Report of the Standing Committee on Finance on Demands for Grants (2018-19), pertaining to the Department of Economic Affairs, Expenditure, Financial Services and DIPAM, Ministry of Finance.	Shri Piyush Goyal	07.08.2018	0 01
*32.	Regarding the status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Agriculture on Demands for Grants (2018-19), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers' Welfare.	Shri Radha Mohan Singh	07.08.2018	0 01
*33.	Regarding the status of implementation of the Action Taken on the recommendations contained in the 283rd and 287th Reports of the Standing Committee on I ndustry on Demands for Grants (2017-18) and (2018-19) respectively, pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises.	Shri Arjun Ram Meghwal on behalf of Shri Babul Supriyo	07.08.2018	0 01

*34. Regarding the status of implementation of the Action taken on the recommendations contained in the 285th and 286th Reports of the Standing Committee on Industry on Demands for Grants (2017-18) and 2018-19) respectively, pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Arjun Ram Meghwal on behalf of Shri Babul Supriyo	07.08.2018	0	01
*35. Regarding the status of implementation of the recommendations contained in the 20th Report on the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2018-19), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri C.R. Chaudhary	07.08.2018	0	01
*36. Regarding the status of implementation of the recommendations contained in the 311th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2018-19), pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.	Dr. Harsh Vardhan	09.08.2018	0	01
*37. Regarding the status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Labour on 'Exempted Organisations/	Shri Santosh Kumar Gangwar	25.07.2018	0	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Trusts/Establishments from EPFO: Performance, issues and challenges', pertaining to the Ministry of Labour and Employment.			
*38.	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Labour on 'Cess Funds and their Utilisation for Workers' Welfare', pertaining to the Ministry of Labour and Employment.	Shri Santosh Kumar Gangwar	09.08.2018	0 01
*39.	Regarding the status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Labour on Demands for Grants (2018-19), pertaining to the Ministry of Labour and Employment.	Shri Santosh Kumar Gangwar	09.08.2018	0 01
*40.	Regarding the status of implementation of the recommendations contained in the 95th Report of the Standing Committee on Personnel, Public Grievances and Pensions on Demands for Grants (2018-19), pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri Arjun Ram Meghwal on behalf of Dr. Jitendra Singh	09.08.2018	0 01
*41.	Regarding the status of implementation of the recommendations contained in the 44th Report of the Standing Committee on Information Technology on 'Status of cable TV Digitization and Interoperability of Set Top Boxes',	Col. Rajyavardhan Singh Rathore	09.08.2018	0 01

	pertaining to the Ministry of Information and Broadcasting.			
*42.	Regarding the status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Information Technology on 'Review of the functioning of Song and Drama Division', pertaining to the Ministry of Information and Broadcasting.	Col. Rajyavardhan Singh Rathore	09.08.2018	0 01
*43.	Regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Railways on Demands for Grants (2018-19), pertaining to the Ministry of Railways.	Shri Rajen Gohain	09.08.2018	0 01
*44.	Regarding the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on External Affairs on 'Recruitment, Structure and Capacity-Building of IFS Cadre, including need for a separate UPSC Examination for Cadre, Mid-Career Entry and In-Service Training and Orientation, pertaining to the Ministry of External Affairs.	Gen. (Retd.) V.K. Singh	09.08.2018	0 01
*45.	Regarding the status of implementation of the recommendations contained in the 15th Report	Gen. (Retd.) V.K. Singh	09.08.2018	0 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	of the Standing Committee on External Affairs on Demands for Grants (2017-18), pertaining to the Ministry of External Affairs.			
*46.	Regarding the status of implementation of the recommendations contained in the 16th Report of the Standing Committee on External Affairs on 'Indo-Pak Relations', pertaining to the Ministry of External Affairs.	Gen. (Retd.) V.K. Singh	09.08.2018	0 01
*47.	Regarding the status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Labour on Action Taken by the Government on the recommendations contained in 25th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Skill Development and Entrepreneurship (MSDE).	Shri Anant Kumar Hegde	09.08.2018	0 01
*48.	Regarding the status of implementation of the recommendations contained in the 33rd Report of the Standing Committee on Labour on 'ITIs and Skill Development Initiative Scheme', pertaining to the Ministry of Skill Development and Entrepreneurship (MSDE).	Shri Anant Kumar Hegde	09.08.2018	0 01
*49.	Regarding the status of implementation of the recommendations contained in the 257th Report	Shri Jayant Sinha	09.08.2018	0 01

	of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19), pertaining to the Ministry of Civil Aviation.			
*50.	Regarding the status of implementation of the recommendations contained in the35th Report of the Standing Committee on Labour on Demands for Grants (2018-19), pertaining to the Ministry of Textiles.	Shri Ajay Tamta	09.08.2018	0 01
*51.	Regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Defence on Demands for Grants (2016-17) on General Defence Budget, Civil Expenditure of Ministry of Defence (Demand No. 20) and Defence Pension (Demand No. 21), pertaining to the Ministry of Defence.	Dr. Subhash Ramrao Bhamre	09.08.2018	0 01
*52.	Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Defence on Demands for Grants (2016-17) on Army, Navy and Air Force (Demand No. 22), pertaining to the Ministry of Defence.	Dr. Subhash Ramrao Bhamre	09.08.2018	0 01
*53.	Regarding the status of implementation of the recommendations contained in the 53rd Report the Standing Committee on Finance on Demands for Grants (2017-18), pertaining to the Ministry of Corporate Affairs.	Shri P.P. Chaudhary	10.08.2018	0 01

*Laid a copy (Hindi and English Versions) of the statement.

(iv) Statements Made/Laid by Ministers Regarding Government Business during Fifteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H.	Time Taken M.
*1.	Government business for the week commencing the 23rd July, 2018.	Shri Arjun Ram Meghwal	20.07.2018	0	01
*2.	Government business for the week commencing the 30th July, 2018.	Shri Arjun Ram Meghwal	30.07.2018	0	01
*3.	Government business during the remaining part of the session.	Shri Arjun Ram Meghwal	03.08.2018	0	01

*Laid a copy (Hindi and English Versions) of the Statement. Submissions by Members, on the Statement of Hon'ble Minister of State for Parliamentary Affairs, were also laid on the table.

(v) Matters Under Rule 377

Position regarding receipt of replies from Ministries during Sixteenth Lok Sabha (as on 26.09.2018)

Session	Total Number of Matters raised/laid	No. of replies received	Pending	Percentage of replies received to the total matters raised/laid
1	2	3	4	5
First Session (04.06.2014 to 11.06.2014)	34	16	18	47.06
Second Session (07.07.2014 to 14.08.2014)	354	201	153	56.78
Third Session (24.11.2014 to 23.12.2014)	272	164	108	60.29
Fourth Session (23.02.2015 to 13.05.2015)	412	248	164	60.19
Fifth Session (21.07.2015 to 13.08.2015)	196	107	89	54.59
Sixth Session (26.11.2015 to 23.12.2015)	358	160	198	44.69
Seventh Session (23.02.2016 to 16.03.2016)	281	153	128	54.44

1	2	3	4	5
Eighth Session (25.04.2016 to 11.05.2016)	236	120	116	50.85
Ninth Session (18.07.2016 to 12.08.2016)	367	221	146	60.22
Tenth Session (16.11.2016 to 16.12.2016)	311	178	133	57.23
Eleventh Session (31.01.2017 to 12.04.2017)	493	266	227	53.96
Twelfth Session (17.07.2017 to 11.08.2017)	281	176	105	62.63
Thirteenth Session (15.12.2017 to 05.01.2018)	226	105	121	46.46
Fourteenth Session (29.01.2018 to 06.04.2018)	238	102	136	42.86
Fifteenth Session (18.07.2018 to 10.08.2018)	326	61	265	18.71
	4385	2278	2107	51.94

(vi) Statement Showing the time lost owing to Interruptions and Adjournments of the House during the Fifteenth Session of the 16th Lok Sabha

Date	Time Lost due to Interruptions		Time Lost Due to Adjournments of the House following Interruptions		Remarks
	H.	M.	H.	M.	
20.07.2018	_		0	13	At 1337 hrs., due to interruptions, House adjourned to meet again at 1345 hrs. At 1617 hrs., due to interruptions, House adjourned to meet again at 1630 hrs.
25.07.2018	_		0	09	At 1221 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
03.08.2018	_		0	13	At 1137 hrs., due to interruptions, House adjourned to meet again at 1150 hrs.
06.08.2018	_		0	10	At 1220 hrs., due to interruptions, House adjourned to meet again at 1230 hrs.
09.08.2018	_		0	25	At 1118 hrs., due to interruptions, House adjourned to meet again at 1125 hrs. At 1242 hrs., due to interruptions, House adjourned to meet again at 1300 hrs. At 1308 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
TOTAL	00	+	1	10	= 1 10

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vii) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Fifteenth Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			H.	M.	
18.07.2018	32	74	1	00	56
19.07.2018	31	61	1	02	99
20.07.2018	NIL	NIL		NIL	55
23.07.2018	22	57	0	42	81
24.07.2018	42	87	1	24	138
25.07.2018	28	44	0	58	113
26.07.2018	28	39	1	02	125
30.07.2018	30	77	1	03	75
31.07.2018	39	88	1	09	142
01.08.2018	38	47	0	56	160
02.08.2018	23	42	0	55	163
03.08.2018	36	36	1	33	135
06.08.2018	35	35	1	08	108
07.08.2018	35	53	1	15	152
08.08.2018	NIL	NIL		NIL	146
09.08.2018	74	112	2	03	133
10.08.2018	41	74	0	57	97
TOTAL	534	926	17	07	1978

21. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE FIFTEENTH SESSION OF SIXTEENTH LOK SABHA (18.07.2018 to 10.08.2018)

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	18.07.2018	1410 to 1413	03	_	House re-assembled after lunch break after quorum bell was rung once.
2.	19.07.2018	1410 to 1413	03	_	-do-
3.	23.07.2018	1405 to 1407	02	_	-do-
4.	24.07.2018	1430 to 1431	01	_	-do-
5.	25.07.2018	1425 to 1427	02	_	-do-
6.	30.07.2018	1415 to 1419	04	_	House re-assembled after lunch break after quorum bell was rung twice.
7.	31.07.2018	1420 to 1421	01	_	House re-assembled after lunch break after quorum bell was rung once.
8.	01.08.2018	1405 to 1408	03	_	-do-
9.	02.08.2018	1400 to 1402	02	_	-do-
10.	06.08.2018	1430 to 1432	02	_	-do-
11.	07.08.2018	1430 to 1433	03	_	-do-

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
12.	09.08.2018	1300 to 1303	03	Zero Hour	House re-assembled after adjournment due to interruptions after quorum bell was rung once.
13.	09.08.2018	1400 to 1402	02	_	House re-assembled after lunch break after quorum bell was rung once.
14.	10.08.2018	1405 to 1407	02	_	-do-
		Total	33 mins.		

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	33 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Twice on 30.07.2018 & 09.08.2018
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	13 days

22. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE FIFTEENTH SESSION OF SIXTEENTH LOK SABHA (18.07.2018 to 10.08.2018)

Date	Time	Subject Matter
1	2	3
18.07.2018	1434 hrs	Shri Dinesh Trivedi alongwith some other members of AITC walked out of the House in protest of the decision by the Chair to not accede to their request to defer the discussion on the No Confidence Motion to 23.07.2018 instead of 20.07.2018.
19.07.2018	1220 hrs	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House as they were not satisfied with the statement of Home Minister, Shri Rajnath Singh on incidents of mob lynching in different parts of the country.
20.07.2018	1108 hrs	Shri Bhartruhari Mahtab and some other members of BJD staged a walkout from the House alleging injustice done to the people of Odisha by the successive Union Governments and, therefore, their unwillingness to participate in the discussion on the No Confidence Motion.
24.07.2018	1124 hrs	Shri Dharamvira Gandhi staged a walkout from the House as he was not satisfied with the reply of Minister of State for Agriculture and Farmers Welfare, Shri Gajendra Singh Shekhawat to a question raised by a member during 'Question Hour'.
30.07.2018	1220 hrs	Shri Mallikarjun Kharge, Shri Dharmendra Yadav, Shri Mohammad Salim, Shri Jai Prakash Narayan Yadav alongwith some other members of INC, CPI(M), RJD & SP staged a walkout from the House as they were not satisfied with the response of Shri Rajnath Singh, Home Minister on the issue of NRC in Assam raised by Shri Sudip Bandyopadhyay, MP during 'Zero Hour'.

1	2	3
31.07.2018	1843 hrs	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House as they were not satisfied with the reply of Shri Piyush Goyal, Finance Minister on the discussion for consideration and passing of the Insolvency and Bankruptcy Code (2nd Amendment) Bill, 2018.
06.08.2018	1234-1235 hrs	Shri Mallikarjun Kharge, Smt. Ranjeet Ranjan, Shri Dinesh Trivedi and Shri Jai Prakash Narayan Yadav and some other members of INC, AITC and RJD staged a walkout from the House demanding a response from Shri Rajnath Singh, Home Minister on the issue of sexual exploitation of inmates in a Remand Home in Bihar.
	1240 hrs	Members of TDP staged a walkout from the House protesting against the act of the Union Govt. in taking back the grant of Rs. 350 crore given to their State.
07.08.2018	1229-1230 hrs	Shri Kalyan Banerjee, Smt. Ranjeet Ranjan, Shri Jai Prakash Narayan Yadav and some other members of INC, AITC, SP and RJD staged a walkout from the House as they were not satisfied with reply of Shri Rajnath Singh, Home Minister on the issue of sexual abuse of minor girls in Shelter Homes of Uttar Pradesh.
	1912 hrs	Shri Mallikarjun Kharge alongwith other members of INC staged a walkout from the House as they were not satisfied with the reply of Shri Piyush Goyal, Minister of Finance on the discussion on Supplementary Demands for Grants first batch for 2018-19.
09.08.2018	1522 hrs	Shri Mallikarjun Kharge and other members of INC staged a walkout in protest of the decision by the Chair to not allow Shri Mallikarjun Kharge additional time to speak on the GST Bills that were being discussed in the House.
10.08.2018	1239 hrs	Shri Mallikarjun Kharge and some other members of INC walkout from the House demanding constitution of JPC on alleged violation of provisions of Defence Procurement Procedure.

23. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 18.07.2018 to 10.08.2018

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	17	49	18
Hon'ble Deputy Speaker	15	45	41
Shri Kalraj Mishra	05	04	31
Shri K.H. Muniyappa	03	03	54
Shri Ramen Deka	03	03	03
Shri Hukamdeo Narayan Yadav	03	02	20
Shri Pralhad Joshi	02	01	29
Dr. Ratna De (Nag)	01	00	58
Shri Anandrao Adsul	01	00	52

STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM 18.07.2018 TO 10.08.2018

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HS			
18.07.2018	1100 to 1218 hrs	01	18
	1413 to 1458 hrs	00	45
19.07.2018	1100 to 1310 hrs	02	10
20.07.2018	1100 to 1337 hrs	02	37
	1345 to 1432 hrs	00	47
	1556 to 1617 hrs	00	21
	1630 to 1844 hrs	02	14
	1926 to 2312 hrs	03	46
23.07.2018	1100 to 1305 hrs	02	05
24.07.2018	1100 to 1235 hrs	01	35
25.07.2018	1100 to 1221 hrs	01	21
	1230 to 1323 hrs	00	53
	1754 to 1928 hrs	01	34
26.07.2018	1100 to 1332 hrs	02	32
	1640 to 1801 hrs	01	21
30.07.2018	1100 to 1313 hrs	02	13
31.07.2018	1100 to 1317 hrs	02	17
01.08.2018	1100 to 1303 hrs	02	03
02.08.2018	1100 to 1303 hrs	02	03
	1635 to 1900 hrs	02	25
03.08.2018	1100 to 1137 hrs	00	37
	1150 to 1259 hrs	01	09
06.08.2018	1100 to 1220 hrs	01	20
	1230 to 1329 hrs	00	59

1	2	3	4
07.08.2018	1100 to 1329 hrs	02	29
	1729 to 1923 hrs	01	54
08.08.2018	1100 to 1104 hrs	00	04
09.08.2018	1100 to 1118 hrs	00	18
	1125 to 1242 hrs	01	17
	1303 to 1308 hrs	00	05
10.08.2018	1100 to 1306 hrs	02	06
	1507 to 1547 hrs	00	40
TOTAL TIME SPENT IN THE CHAIR		49	18
HDS	TIME SPENT	TOTAL	TIME
18.07.2018	1218 to 1310 hrs	00	52
	1458 to 1532 hrs	00	34
	1653 to 1800 hrs	01	07
19.07.2018	1413 to 1637 hrs	02	24
	1720 to 1806 hrs	00	46
20.07.2018	1432 to 1517 hrs	00	45
	1844 to 1926 hrs	00	42
23.07.2018	1407 to 1557 hrs	01	50
	1655 to 1807 hrs	01	12
24.07.2018	1235 to 1331 hrs	00	56
	1431 to 1612 hrs	01	41
	1758 to 1814 hrs	00	16
25.07.2018	1427 to 1502 hrs	00	35
	1652 to 1754 hrs	01	02
26.07.2018	1332 to 1514 hrs	01	42
30.07.2018	1419 to 1635 hrs	02	16
	1732 to 1948 hrs	02	16
31.07.2018	1421 to 1625 hrs	02	04
	1714 to 1850 hrs	01	36

1	2	3	4
01.08.2018	1408 to 1458 hrs	00	50
	1552 to 1722 hrs	01	30
02.08.2018	1402 to 1635 hrs	02	33
03.08.2018	1346 to 1700 hrs	03	14
06.08.2018	1432 to 1614 hrs	01	42
	1718 to 2024 hrs	03	06
07.08.2018	1433 to 1535 hrs	01	02
	1649 to 1729 hrs	00	40
09.08.2018	1402 to 2030 hrs	06	28
TOTAL TIME SPENT IN THE CHAIR		45	41
Shri Kalraj Mishra	TIME SPENT	TOTAL	TIME
		H.	**M.**
20.07.2018	1517 to 1556 hrs	00	39
26.07.2018	1624 to 1640 hrs	00	16
30.07.2018	1635 to 1732 hrs	00	57
03.08.2018	1700 to 1839 hrs	01	39
10.08.2018	1407 to 1507 hrs	01	00
TOTAL TIME SPENT IN THE CHAIR		04	31
Shri K.H. Muniyappa	TIME SPENT	TOTAL	TIME
24.07.2018	1612 to 1758 hrs	01	46
01.08.2018	1458 to 1552 hrs	00	54
07.08.2018	1535 to 1649 hrs	01	14
TOTAL TIME SPENT IN THE CHAIR		03	54
Shri Ramen Deka	TIME SPENT	TOTAL	TIME
26.07.2018	1514 to 1624 hrs	01	10
31.07.2018	1625 to 1714 hrs	00	49
06.08.2018	1614 to 1718 hrs	01	04
TOTAL TIME SPENT IN THE CHAIR		03	03

1	2	3	4
Shri Hukamdeo			
Narayan Yadav	TIME SPENT	TOTAL	TIME
18.07.2018	1532 to 1611 hrs	00	39
19.07.2018	1637 to 1720 hrs	00	43
25.07.2018	1502 to 1600 hrs	00	58
TOTAL TIME SPENT IN THE CHAIR		02	20
Shri Pralhad Joshi	TIME SPENT	TOTAL	TIME
		H.	M.
18.07.2018	1611 to 1653 hrs	00	42
03.08.2018	1259 to 1346 hrs	00	47
TOTAL TIME SPENT IN THE CHAIR		01	29
Dr. Ratna De (Nag)	TIME SPENT	TOTAL	TIME
23.07.2018	1557 to 1655 hrs	00	58
TOTAL TIME SPENT IN THE CHAIR		00	58
Shri Anandrao Adsul	TIME SPENT	TOTAL	TIME
25.07.2018	1600 to 1652 hrs	00	52
TOTAL TIME SPENT IN THE CHAIR		00	52

24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE FIFTEENTH SESSION OF SIXTEENTH LOK SABHA

Business	Time Taken H.	M.	Percentage of the total time taken
BILLS			
(a) Government Bills	*52	48	47.14
(b) Private Members' Bills	02	07	1.89
BUDGETS			
Union Budget	04	46	4.26
DISCUSSIONS—			
(a) Short Duration Discussions (Rule 193)			
(b) Discussion under Rule 191	11	46	10.51
MATTERS OF URGENT PUBLIC IMPORTANCE	17	07	15.28
MATTERS UNDER RULE 377	00	13	0.19
MOTION			
Motion under rule 388			
QUESTIONS	06	04	5.42
RESOLUTIONS—			
Statutory Resolution	*00	02	0.03
STATEMENTS—			
Rule 372 and Direction 73A	01	04	0.95
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations, etc.	16	03	14.33
Total	112	00	100

*Joint discussion took place on six Statutory Resolution [*vide* Statement No. 16 and Motions for consideration of connected Government Bills [*vide* Statement No. 2 (i) Time taken on joint discussion has been shown under Government Bills.

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